

2012
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 2325 –A

Dated, Calcutta, the 14th May, 2012.

From : Shri Ishan Chandra Das.

**Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To:

All the District Judges/Chief Judge, City Sessions Court, Calcutta.

Sir,

With reference to this Hon'ble Court's Notification bearing No. 1670 – R (JS) Dated 14.05.2012, published in the Court's website, in connection with the process of promotion to the cadre of District Judge (Entry Level) through Normal Promotion, 2012, I am directed to request you to ask the eligible Judicial Officers of your judgship, to submit 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2012 (if not available, the judgements delivered during holding of previous Court may be submitted) so that the same should reach this Hon'ble Court on or before 30.05.2012 having duly been forwarded by your office.

Yours faithfully,

Sd/- I.C.Das

Registrar (Judicial Service),

High Court, Appellate Side